

# **THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-128/89/2502/A**

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Tridib Kumar Bhattacharjee  
Member  
MACT, Dhubri.

Dated Guwahati, the 1<sup>st</sup> June, 2021

Sub:- **Extension of Earned leave.**

Ref:- Letter No.MACT/ESSTT/DHU/02/2021/204 dated. 24.05.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for extension of earned leave for ten days from 22.05.2021 to 31.05.2021 along with station leave permission for the said period, has been granted.

Yours faithfully,

Sd/.

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-128/89/2503-1/A, dated 1.6.2021

Copy to:

1. The Principal Accountant General (A&E), Assam, Guwahati for information.
2. The District and Sessions Judge, Dhubri for information and necessary action.
3. The Project Manager, Gauhati High Court, Guwahati.

**JT.REGISTRAR (VIGILANCE)**

Rda